## THE HIGH COURT OF MEGHALAYA SHILLONG

## RESULTS FOR THE POST OF LAW CLERKS-CUM-LEGAL RESEARCH ASSISTANTS

No. HCM. II/85/2016/3479

Dated, Shillong the 16th September 2016

On the basis of the Personal Interview held on 10.09.2016, 11.09.2016 and 12.09.2016 for the post of Law Clerks-cum-Legal Research Assistants in the High Court of Meghalaya, the following candidates have been selected: -

- 1. Miss. Sarungbam Mangaleibi Devi;
- 2. Miss. Meghali Talukdar;
- 3. Mr. Boduve Peter Resu;
- 4. Miss. Bobita Lama.

The above candidates are directed to report to the office of the Registrar General of the High Court of Meghalaya on or before 30.09.2016.

By order,

REGISTRAR

## Memo No. HCM. II/85/2016/3479A

Dated, Shillong the 16th September 2016

## Copy for information to: -

- The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Joint Registrar –cum–OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble the Chief Justice, High'Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- 6. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 8. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 9. The Treasury Officer, South Treasury, Shillong.
- 10. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
- 11. Notice Board.
- 12. Office File.

REGISTRAE